

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 2970
ANSWERED ON 26.03.2025

CSR INITIATIVES

2970 SHRI K.R. SURESH REDDY:

Will the minister of *PANCHAYATI RAJ* be pleased to state:

- (a) the number of villages adopted by corporate entities under corporate social responsibility (csr) initiatives during the last three years, state-wise, including the implementation status in the state of telangana;
- (b) funds allocated and utilized under corporate village adoption programs and the measurable outcomes achieved;
- (c) whether a monitoring framework has been established to evaluate the effectiveness of such initiatives in aspirational districts, and, if so, the details thereof; and
- (d) the steps taken to create a standardized policy framework to ensure equitable development through corporate village adoption programs across all regions?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(A) to (d) under the companies act, 2013, there are no provisions for the allocation of funds and adoption of villages by corporate entities under corporate social responsibility (csr).

However, the legal framework for csr has been provided under section 135 of the companies act, 2013 ('act'), schedule vii of the act and companies (csr policy) rules, 2014. Schedule vii of the act indicates the eligible list of activities that can be undertaken by the companies under csr.

Csr is a board driven process and the board of the company plans, decides, executes and monitors the csr activities of the company based on the recommendation of its csr committee. The government does not issue any directions to the companies for deciding their csr policy or beneficiary.

Under the act, every csr mandated company has to constitute a csr committee. The committee formulates and recommends the csr policy and the board of the company plans, decides, executes and monitors the csr activities of the company. The board of the company is required to disclose the csr policy implemented by the company in its board report and has to satisfy itself that the funds so disbursed have been utilised for the purposes and in the manner as

approved by it, and the chief financial officer or the person responsible for financial management shall certify to this effect. The csr framework is disclosure based and expenditure on csr activities is required to be audited by the statutory auditors of the company. The ministry of corporate affairs has notified the companies (auditor's report) order, 2020, ("caro, 2020") applicable from fy 2021-22 which requires auditors to state details of any unspent csr amount. The existing legal and corporate governance framework provides for an effective and result oriented mechanism for csr activities implemented by the companies.

On the basis of annual filings by the csr mandated companies, state-wise and aspirational district-wise details of csr expenditure during the last three financial years i.e 2020-21, 2021-22 and 2022-23 is given at annexure-i and annexure-ii respectively.

Annexure referred to in reply of rajya sabha unstarred question no. 2970 for 26.03.2025

State-wise csr expenditure in india from fy 2020-21 to 2022-23 (amount in crore)				
Sl. No.	States/union territory	Fy 2020-21	Fy 2021-22	Fy 2022-23
1	Andaman and nicobar	2.86	9.71	2.53
2	Andhra pradesh	719.81	656.79	954.63
3	Arunachal pradesh	10.58	119.42	13.35
4	Assam	180.23	406.17	470.24
5	Bihar	89.89	165.97	235.36
6	Chandigarh	13.40	50.88	18.06
7	Chhattisgarh	325.63	305.29	596.11
8	Dadra and nagar haveli & daman and diu	27.23	18.24	23.12
9	Delhi	724.59	1193.93	1462.66
10	Goa	41.92	45.43	58.11
11	Gujarat	1461.60	1603.93	1982.26
12	Haryana	550.86	683.95	700.16
13	Himachal pradesh	106.31	140.22	138.52
14	Jammu and kashmir	35.56	50.68	71.22
15	Jharkhand	226.54	193.33	388.13
16	Karnataka	1277.81	1839.73	1985.23
17	Kerala	290.67	239.73	351.60
18	Lakshadweep	0.01	0.45	0.02
19	Leh&ladakh	-	14.84	11.72
20	Madhya pradesh	375.51	427.10	655.86
21	Maharashtra	3464.81	5380.07	5494.77
22	Manipur	10.39	15.62	53.45
23	Meghalaya	17.63	19.63	21.73
24	Mizoram	0.97	6.94	10.99
25	Nagaland	3.57	12.46	13.57
26	Odisha	578.16	670.32	987.70
27	Puducherry	12.43	9.31	12.55
28	Punjab	158.46	184.89	247.47
29	Rajasthan	670.00	711.82	1102.16
30	Sikkim	17.28	28.24	36.18
31	Tamil nadu	1174.07	1432.06	1558.66
32	Telangana	627.71	685.87	1006.63
33	Tripura	9.29	15.91	19.26
34	Uttar pradesh	907.32	1339.18	1152.43
35	Uttarakhand	160.58	228.08	301.11
36	West bengal	471.48	567.21	759.51

37	Other centralized funds	3491.30	1620.09	1091.86
38	Pan india*	7805.03	5522.74	5988.91
39	Nec/not mentioned*	169.47	0.09	10.12
	Total	26210.95	26616.30	29987.92

(data Upto 31.03.2024) (Source:corporate data management cell)

***companies either did not specify the names of state/ut indicated more than one state/ut where projects were undertaken.**

Annexure referred to in reply of rajya sabha unstarred question no. 2970 for 26.03.2025

Aspirational district-wise csr expenditure for fy 2020-21 to 2022-23(amount in crore)				
Sl. No.	Aspirational district	Fy 2020-21	Fy 2021-22	Fy 2022-23
1	Araria	0.01	7.73	2.13
2	Aurangabad	1.48	4.64	12.04
3	Bahraich	1.76	5.18	7.92
4	Baksa	0.00	-	-
5	Balangir	10.06	3.69	7.74
6	Balrampur	1.47	2.61	1.20
7	Banka	0.03	0.68	7.50
8	Baramulla	10.86	5.25	6.83
9	Baran	6.25	6.81	11.95
10	Barpeta	5.23	15.14	44.52
11	Barwani	3.17	3.61	6.69
12	Bastar	5.11	15.26	12.12
13	Begusarai	3.53	8.90	18.11
14	Bhadrachal	3.72	3.53	0.11
15	Bijapur	1.79	-	-
16	Bokaro	1.04	20.19	17.73
17	Chamba	5.68	12.99	11.26
18	Chandauli	1.01	6.01	6.38
19	Chandel	-	0.78	0.54
20	Chatra	0.21	4.61	2.65
21	Chhatrapur	0.84	7.22	8.03
22	Chitrakoot	0.35	1.17	4.50
23	Dahod	93.00	28.73	23.67
24	Damoh	4.34	5.07	17.15
25	Dakshinbastardantewada	12.13	8.77	9.91
26	Darrang	4.13	41.34	14.65
27	Dhalai	0.24	0.39	-
28	Dhenkanal	3.37	9.00	9.03
29	Dholpur	2.85	3.37	1.72
30	Dhubri	0.02	1.34	7.16
31	Dumka	4.09	7.58	10.78
32	East singhbum	12.30	24.13	103.09
33	Fatehpur	0.23	0.46	2.22
34	Ferozepur	0.66	5.82	6.70
35	Gadchiroli	9.32	18.09	14.55
36	Gajapati	-	7.76	1.15

37	Garhwa	0.11	0.33	0.34
38	Gaya	1.68	6.11	5.78
39	Giridih	1.53	4.19	4.10
40	Goalpara	0.31	0.82	0.88
41	Godda	2.70	8.22	18.89
42	Gumla	0.26	1.84	2.03
43	Guna	3.92	6.71	5.79
44	Hailakandi	-	2.36	1.84
45	Haridwar	35.38	47.40	63.92
46	Hazaribagh	3.55	7.98	6.54
47	Jaisalmer	4.28	5.44	11.72
48	Jamui	0.36	0.69	8.93
49	Jayashankar (bhupalpally)	0.44	0.23	-
50	Kadapa (y.s.r)	10.56	18.02	15.85
51	Kalahandi	8.12	24.84	20.84
52	Kandhamal	0.04	2.86	6.14
53	Karauli	10.62	12.09	16.66
54	Katihar	0.23	0.80	0.09
55	Khagaria	0.00	1.42	3.53
56	Khandwa	8.77	15.22	11.18
57	Khunti	3.37	-	-
58	Kondagaon	-	-	3.00
59	Koraput	15.52	17.56	24.77
60	Korba	18.74	18.90	26.78
61	Kumurambheemasifabad	-	-	0.02
62	Kupwara	-	1.80	0.47
63	Latehar	-	3.26	3.66
64	Lohardaga	-	1.29	4.80
65	Mahasamund	-	0.75	0.27
66	Malkangiri	-	0.23	0.12
67	Mamit	-	4.23	9.03
68	Mewat (nuh)	4.87	15.49	51.44
69	Moga	1.23	1.13	1.72
70	Muzaffarpur	5.55	9.68	10.09
71	Nabarangpur	0.47	2.52	1.71
72	Namsai	-	-	-
73	Nandurbar	23.27	24.92	30.37
74	Narayanpur	3.24	-	-
75	Narmada	3.40	25.65	9.92
76	Nawada	-	0.34	1.67
77	Nuapada	0.44	3.32	0.60
78	Osmanabad (dharashiv)	7.37	12.88	25.17

79	Pakur	0.50	2.02	1.62
80	Palamu	0.01	5.19	5.24
81	Purnia	0.14	1.19	12.10
82	Raichur	4.51	18.04	9.86
83	Rajgarh	4.68	3.97	6.51
84	Rajnandgaon	2.77	7.80	9.08
85	Ramanathapuram	14.97	13.96	9.80
86	Ramgarh	2.75	0.05	-
87	Ranchi	13.42	51.79	67.22
88	Rayagada	5.39	11.86	9.50
89	Ribhoi	2.37	6.15	4.33
90	Sahebganj	0.18	0.60	2.86
91	Sheikhpura	-	1.07	2.31
92	Shrawasti	0.33	4.99	3.77
93	Siddharthnagar	0.56	2.63	0.40
94	Simdega	0.96	4.25	3.43
95	Singrauli	72.88	77.66	98.23
96	Sirohi	3.12	9.62	50.95
97	Sitamarhi	1.77	1.81	3.51
98	Sonbhadra	25.42	34.39	41.64
99	Sukma	1.60	2.49	1.20
100	Tuensang (kiphire)	0.14	0.14	3.88
101	Udalguri	-	-	-
102	Udham singh nagar	12.87	17.46	24.11
103	Uttar bastarkanker (kanker)	1.15	1.02	6.59
104	Vidisha	1.00	3.60	1.20
105	Virudhunagar	16.58	19.09	23.73
106	Visakhapatnam (allurisitharamaraju)	56.40	98.86	119.39
107	Vizianagaram (parvathipurammanyam)	2.76	5.57	19.33
108	Washim	1.87	7.02	4.97
109	Wayanad	1.43	3.33	4.86
110	West sikkim (gyalshing)	0.50	2.48	11.50
111	West singhbhum	4.67	5.81	7.59
112	Yadgir	0.97	2.83	-
	Total	649.32	1038.13	1393.06

(data Upto 31.03.2024) (Source: corporate data management cell)
